

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL Nos. 63, 143, 158, 77, 55, 194 of 2013 &  
Appeal no. 259 of 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Dated :17<sup>th</sup> January, 2014**

**Appeal No. 63 of 2013**

**Tata Power Delhi Distribution Ltd. ... Appellant (s)  
Versus**

**NHPC Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Jain  
Mr. Alok Shankar  
Counsel for the Respondent(s): Mr. Sachin Datta  
Mr. Vikram Aidtya Narayan  
for R.1**

**Appeal No. 143 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)  
Versus**

**Central Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Aashish Gupta  
Mr. Dushyant Manocha  
Counsel for the Respondent(s): Mr. Sachin Datta  
Mr. Vikram Aidtya Narayan  
for R.2  
Mr. Gopal Jain  
Mr. Alok Shankar TPDCL**

**Appeal No. 158 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)  
Versus**

**C.E.R.C. & Ors. ... Respondent(s)  
Counsel for the Appellant(s) : Mr. Aashish Gupta  
Mr. Dushyant Manocha  
Counsel for the Respondent(s): Mr. Sachin Datta**

**Mr. Vikram Aidtya Narayan  
for R.2**

**Mr. Gopal Jain  
Mr. Alok Shankar TPDCL**

**Appeal No. 77 of 2013 &  
I.A. Nos. 124 & 125 of 2013**

**Tata Power Delhi Distribution Ltd. ... Appellant (s)  
Versus**

**NTPC Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Jain  
Mr. Alok Shankar  
Counsel for the Respondent(s): Mr. R.B. Sharma for R.4, 5 & 12  
Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. P. Saigal for R.1  
Mr. Pradeep Misra for R.15  
Mr. S. Vallinayagam  
for TANGEDCO**

**Appeal No. 259 of 2012 &  
I.A. Nos. 415 of 2012 & 98 of 2013**

**Punjab State Power Corporation Ltd. ... Appellant (s)  
Versus**

**NTPC & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra  
Counsel for the Respondent(s): Mr. R.B. Sharma for R.7  
Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. P. Saigal for R.1  
Mr. Gopal Jain  
Mr. Alok Shankar**

**Appeal No. 55 of 2013 &  
I.A. No.84 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)  
Versus**

**C.E.R.C. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Aashish Gupta  
Mr. Dushyant Manocha

**Counsel for the Respondent(s):** Mr. R.B. Sharma for R.5  
Mr. M.G. Ramachandran  
Ms. Swatika Sahoo  
Ms. P. Saigal for R.2  
Mr. Pradeep Misra for R.3  
Mr. Gopal Jain  
Mr. Alok Sankar for TPDCL

**Appeal No. 194 of 2013 &  
I.A. Nos. 268 & 269 of 2013**

**BSES Yamuna Power Ltd.** ... Appellant (s)  
**Versus**

**C.E.R.C & Ors.** ... Respondent(s)

**Counsel for the Appellant(s) :** Mr. Aashish Gupta  
Mr. Dushyant Manocha

**Counsel for the Respondent(s):** Mr. M.G. Ramachandran  
Ms. Swatika Sahoo  
Ms. P. Saigal for R.2  
Mr. Pradeep Misra for R.9  
Mr. Gopal Jain  
Mr. Alok Sankar for TPDCL  
Mr. S. Vallinayagam  
for TANGEDCO

**ORDER**

As agreed by the learned counsel for the parties, post the matters  
for hearing on **20.02.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs